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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 142/BB/ 2017	-	For compliance	Rule-6 of IB	R.L. Steel & Energy Ltd. Vs Intertec Forge Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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(H. Mahesh Kumar)
Advocate for
Operational
Creditors

Counsel for petitioner is present. He requested time for filing information obtained from the Postal department regarding service of demand notice on the corporate debtor.

List it on 31.01.2018.


MEMBER (T)


MEMBER (J)